

such accidents, with a view the giving relief and compensation for damages to persons, property and the environment and for matters connected therewith or incidental thereto.

(c) The Tribunal will be set up soon.

Clearance to Irrigation Projects

568. SHRI SOUMYA RANJAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of major, medium and small irrigation projects from Orissa pending forestry clearance; and

(b) the present position of those projects and the time by which they are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). A Statement showing names of major, medium and small irrigation projects of Orissa pending under the Forest (Conservation) Act, 1980 alongwith their status is enclosed. As and when complete details are received in respect of a proposal processed expeditiously for a final decision.

STATEMENT

S.No.	Name of the project	Status
	Manjore M.I.P. in Dhenkanal district	Under process.
	Baghua M.I.P. in Nayagarh district.	Under process.
	Ambkhol nallah M.I.P. in Phulbani district.	Under process.
	Dabuka nallah M.I.P. in Ganjam district	Under process.
5.	Bargaon nallah M.I.P. in Sundergarh district.	Site inspection report awaited.
6.	Dharuagoth Irrigation Project in Angul district.	Site inspection report awaited.
7.	Pipalapanka Dam Project in Ganjam District.	Site inspection report awaited.

Inclusion of Caste in S.T. List

569. SHRI THOMAS HANSDA : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have received recommendation from Bihar Government to include the Puran Caste in the Scheduled Tribes list; and

(b) if so, the details in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Yes, Sir. The Government of Bihar recommended the inclusion of the Puran Community in the list of Scheduled Tribes of Bihar after considering representations regarding their socio-economic conditions and the views of a committee set up by the State Government which examined a report of the Tribal Research Institute on the Characteristics of the community. The Committee had found Puran to be akin to Bedia, which is already specified as a Scheduled Tribe in relation to the State of Bihar and to have a population of around 10,000.

Supply of Foodgrains to Gujarat

570. SHRI DINSHA PATEL : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government are aware that the quota of sugar, wheat and rice released to Gujarat during 1994-95, 1995-96 and 1996-97 was far below the requirement of the State;

(b) if so, the details thereof;

(c) whether the Government have been receiving communications from the Gujarat Government to increase the quota of these items to enable the State Government to meet the demand;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). No Sir. The position of allocation/lifting of foodgrains and sugar, in Gujarat during the years 1994-95, 1995-96 and 1996-97 (upto September 1996) are as under :-

(in 000 tonnes)

Year	Wheat		Rice		Sugar	
	Allo.	Off. take	Allo.	Off. take	Allo.	Off. take
1994-95	642.00	379.90	414.00	187.50	196.62	
1995-96	835.50	424.90	409.00	208.60	206.13	
1996-97 (upto Sept. 96)	321.00	297.40	177.00	144.20	108.24	

* Offtake is 100%.